

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
Appeal No.162 of 2014 and 163 of 2014**

Dated: 01st August, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

Appeal No.162 of 2014

Niko Resources Ltd. Appellant (s)

Versus

Gujarat State Petronet Ltd. & Ors. ... Respondent (s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Shamik Bhatt,
Mr. Abhas Kumar
Ms. Divya Roy
Mr. Udit Seth

Counsel for the Respondent(s) : Ms. Sonali Malhotra &
Ms. Soemi Guha for PNGRB
Mr. Piyush Joshi
Ms. Sumati Yadava
Ms. Meghana Chandra

Appeal no. 163 of 2014

Niko Resources Ltd. Appellant (s)

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Counsel for the Respondent(s) : Ms. Sonali Malhotra &
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Mr. Piyush Joshi
Ms. Sumati Yadava
Ms. Meghana Chandra

ORDER

We have heard Learned Counsel for the parties. Learned Senior Counsel appearing for the Appellant is directed to file a short memo on or before 04.08.2014 with regard to maintainability of the Appeal.

Post the matter on **08.08.2014 at 2.30 pm.**

(Nayan Mani Borah)
Technical Member (P&NG)

(Justice M. Karpaga Vinayagam)
Chairperson

pr/vg